

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-34/2020 /11020/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Bobita Kshetry,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the <sup>nd</sup> 22 November, 2022

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT(S) 859 dtd 18.11.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave for one day on 25.11.2022 along with station leave permission, with official vehicle, at own cost, from the evening of 23.11.2022 till the morning of 28.11.2022**, has been granted.

Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-34/2020 /11021-11022/A, dated** , 22-11-2022

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
2. ✓ The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)** *Rda*